# [Shri K. Badhani]

widening work undertaken by the department is very slow. I draw the attention of the Ministry of Transport to expedite the work as early as possible to enable the traffic to pass smoothly and also allow the projects to take their heavy machinery without trouble and any hindrance.

#### [Translation]

# (iii) Demand for a paper Mill or fertiliser plant at Maharajganj in North Bihar

SHRI KRISHNA PRATAP SINGH (Maharajganj): Mr. Speaker, Sir, I would like to raise the following matter under rule 377 in this House. Bihar is the most backward State from industrial point of view, and the area lying north of Ganga in Bihar State is still more backward. It will be correct to say that it has suffered industrial set back after independence because most of the 31 old sugar mills in this area are lying closed and the remaining ones are sick. The result is that the farmers have stopped growing sugarcane and many more intend to do so because the mill-owners could not pay the dues to the farmers.

No other big industry is there in this area. Almost all the public sector industries are located in South Bihar only. With the construction of the broadgauge rail line and 110 Megawatt power plant at Kanti setting up of medium and large industries in this area has become essential from the regional development point of view as well as in the public interest. I, therefore, demand setting up of a Paper Factory (for which raw material is available) or a chemical fertilizer factory (as the farmers of this district and the adjacent distrits are suffering heavily in the matter of crop production) in this most backward area of this district and adjoining areas.

I, therefore, request the hon. Prime Minister to sanction setting up of at least one of the aforesaid two industries in Maharaj Ganj so that this backward area could be developed.

# [English]

(iv) Construction of a bridge on Aik Nallah' near village Arnia Tehsil Bishna, J&K.

SHRI JANAK RAJ GUPTA (Janimu) : There is no bridge on 'Aik Nallah' near

village Arnia, Tehsil Bishna, district Jammu, Jammu and Kashmir State. The road, which is maintained by the Defence Department remains cut off during rainy season and the people in that area are put to a great inconvenience.

It is requested that a bridge near village Arnia may kindly be got constructed at the earliest.

# (v) Permanent steps needed to save the Farmers of Bhadrak Constituency of Balasore district, Orissa from recurring floods

SHRI ANANTA PRASAD SETHI (Bhadrak): Thousands of acres of cultivable land are every year affected by floods in Balasore district, Orissa. This year an unprecedented flood occurred in Baitarani river which caused great damage to cultivated land in as many as 23 blocks in that district. About one lakh of the total population in my Bhadrak constituency in Balasore district are affected by the recent flood. Most of the people living in this district are poor and small and marginal farmers. Agriculture is their only source of livelihood. Therefore, it is necessary to take urgent measures to control flood in that river. Unless some permanent measures are taken the flood cannot be controlled. Therefore, I suggest to the Government of India to take the following measures as early as possible:

- Minor Irrigation schemes on all the feeding rivers of Baitarni should be executed.
- 2. A dam should be constructed at Bhimkund on the river Baitarni.
- The flood water of river Baitarni should be channelised into Salandi river.
- 4. Kanti Ghai on Baitarni left should be closed.
- Both sides of the embankments of rivar Genguti should be raised upto OAE standard.
- Steps should be taken to induce more flood water into river Baitarni to reduce the devastation of river Kochila.

- Distribution of relief should be 7. continued in the flood affected areas.
- 8. A canal should be constructed connecting Anandpur Barrage with Hadgarh Dam and the surplus water may be utilised for irrigation purposes.

### (vi) Formulation of a plan for periodical dredging of streams of Hooghly river to ensure Smooth flows of water

SANAT KUMAR MANDAL SHRI (Joynagar): The Sunderbans Area in West Bengal which a bounds in flora and fauna lacks proper irrigational facilities and is entirely dependent on timely rains. The vagaries of monsoon at times play havoc with the economy of the area. The area is fed by small streams and tributaries of Hooghly like Matla, Karati, Bidya, Raimangal and other small tributaries and during the rains when these rivulets flow with water, irrigation is not possible as the water is highly salinated. During the nonrainy season and the lean period, these streams are not only dry, but become highly silted. The sluice gates of these rivulets are all the time blocked by silt with the result that the water does not flow into the fields. This has an adverse effect on the economy of the area which has got irrigational potential, rearing of fish etc. During the rainy season, the rain water gets accumulated in the fields and unless it is flushed out, the crops are liable to be damaged. The position is worst in the area surrounding Canning, Basanti. Gosaba, Minakhan and Sandeshahali. It is high time that some plan is formulated for periodical dredging of all these streams of the mighty Hooghly river flowing into the Bay of Bengal through the Sunderbans Area and proper irrigation of the fields ensured with smooth flow of water. It may be ensured that the sluice gates are not blocked by the accumulation of silt both during the rainy season and lean period and these rivulets are periodically dredged to maintain the flow of water.

[Translation]

(vii) Need to make arrangements to provide power round the clock to Aligarh from Narora Atomic power project

SHRIMATI USHA RANI TOMAR (Aligarh): Mr. Speaker, Sir, I would like

to raise the following matter under Rule 377. The first Atomic Power plant of India is under construction at Narora in Aligarh. It is a Central Government Project. It should be put into commission early and its power generation capacity should be increased many folds. Mr. Speaker, Sir, Aligarh has not only given land for this Atomic power plant, but has also incurred the risk of health hazards in the event of any accident. I would, therefore, request the Government that arrangements should be made to ensure round the clock power supply to Aligarh District and the surplus power be sold to Uttar Pradesh State Electricity Board. If Government makes arrangements for supplying power to Aligarh District round the clock, agricultural and industrial production will go up manifold.

[English]

(viii) Setting up an industry in Public Sector in Warangal district Andhra Pradesh to provide employment to its people

SHRI C. JANGA REDDY (Hanamkonda): In Andhra Pradesh Warangal is the backward District industrially and economically due to the fact that unemployed youth are agitated and have been involving in extremist activities. Due to this, day by day the extremists are increasing resulting in murders. The people of Warangal expected a Coach Factory at Kazipet, but it was shifted to Punjab. So, in view of this, there is urgent need for the establishment of a major public sector undertaking or industry which may employ at least 10,000 youths,

In view of this, I urge upon the Government to take steps to establish an industry which will take away the unemployment problem in Warangal District.

11.17 hrs.

Re: BUSINESS OF THE HOUSE

[English]

MR. SPEAKER: We shall now take up further consideration of the Narcotic Drugs and Psychotropic Substances Bill.

SHRI INDRAJIT GUPTA (Basirhat): Mr. Speaker, Sir, will it be convenient for